

(b) The CSR amounts unspent by companies (PSUs and Private companies) for the years 2014-15, 2015-16 and 2016-17 are ₹ 5,185.39 crores, ₹ 889.91 crores and ₹ 2,238.78 crores respectively on the basis of filings made by companies in MCA21 upto 30.06.2018. Whenever, violation of CSR provisions is noticed, the Registrar of Companies initiates penal action against such non-compliant companies after sanction of Prosecution. For the year 2014-15, prosecution against 284 companies were sanctioned out of which 33 companies have filed applications for compounding. Further, the Ministry has established Centralized Scrutiny and Prosecution Mechanism in April, 2018 for handling cases pertaining to financial year 2015-16 onwards on pilot basis for enforcement of CSR provisions. Based on scrutiny, preliminary notices have been issued to 5,382 companies for financial year 2015-16.

(c) No, Sir. However the companies can contribute their CSR Funds to any Government scheme provided the Scheme permits participation by Corporates.

Resignation by auditors of listed companies

813. SHRI K. R. ARJUNAN:

SHRI V. VIJAYASAI REDDY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that auditors in as many as 204 listed companies have submitted their resignation between January 1 and July 17, 2018;

(b) if so, the details thereof;

(c) whether it is also a fact that this startling data is now the subject of an investigation by Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) and (b) Yes Sir. Since 01.01.2018 to 17.07.2018, auditors of 204 listed companies have resigned as per filings in the MCA21 Registry.

The details are hereunder:

| Registrar of Companies (ROC) | No. of Listed Companies |
|------------------------------|-------------------------|
| Ahmedabad | 30 |
| Bengaluru | 02 |
| Chandigarh | 08 |
| Chennai | 06 |
| Chhattisgarh | 02 |
| Coimbatore | 04 |
| Delhi | 35 |
| Goa | 02 |
| Gwalior | 03 |
| Hyderabad | 09 |
| Jaipur | 10 |
| Kolkata | 35 |
| Mumbai | 53 |
| Pune | 03 |
| Shillong | 02 |
| TOTAL | 204 |

(c) and (d) No Sir.

Fire safety measures in museums

814. SHRI NARESH GUJRAL: Will the Minister of CULTURE be pleased to state:

(a) whether Government is satisfied with the fire safety measures in its museums; and

(b) how often is fire safety audit done?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir. Various fire safety measures, as per guidelines for Disaster Risk